

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2975 OF 2004

KUMAR MAINI

Appellant (s)

VERSUS

COMMNR. OF INCOME TAX, PUNJAB

Respondent(s)

(With prayer for interim relief and office report)

Date: 20/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Ms. Barnali Basak, Adv. for

Ms. Shipra Ghose, Adv.

For Respondent(s) Mr. Pradeep Shukla, Adv. for

Mr. B.V.Balram Das, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Pradeep Shukla, Adv. appears for the respondent and seeks
time to file

vakalatnama and counter affidavit. Permitted to do so within four weeks

and two

weeks thereafter to file rejoinder affidavit.

List after six weeks.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master